

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3020
TO BE ANSWERED ON 20/12/2024

FINANCIAL ASSISTANCE TO STATES UNDER MGNREGS

3020 SHRI KESRIDEVSINH JHALA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of financial assistance provided to States under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and criteria for granting financial assistance;
- (b) whether Government has any monitoring mechanism so that financial assistance provided under the said Scheme is utilised for the same, if so, the details thereof; and
- (c) the details of amount pending to be paid to different State Governments under the said Scheme during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment scheme. Funds release to States/UTs is a continuous process, and the Central Government is committed to making funds available to States/UTs for the implementation of the scheme as per the demand for work on the ground.

Under Mahatma Gandhi NREGS, Ministry releases funds to States/UTs periodically in two tranches with each tranche consisting of one or more instalments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to timely submission of proposals with relevant documents.

State/Union Territory (UT)-wise details of funds released towards wage, material & administrative under Mahatma Gandhi NREGS from financial years 2021-22 to 2023-24 are given in **Annexure**.

(b): Ministry has a robust monitoring system under the Mahatma Gandhi NREGS to ensure the proper utilization of funds to states and Union Territories. This includes a real-time Management Information System (MIS) through the NREGASoft platform, mandatory social audits at the Gram Panchayat level, and Direct Benefit Transfer (DBT) for wage payments to prevent leakages, Mid-Term Review, Labour Budget meetings, Labour Budget revision meetings, and programme review meetings. Expenditure and work progress are tracked via geo-tagging of assets, on-site inspections, and independent audits. Grievance redressal systems, including helplines and Ombudsmen, address irregularities, while utilization certificates and periodic reports ensure accountability.

(c): In the beginning of every financial year, due and admissible pending liabilities, if any, of the previous financial year are reimbursed by the Government of India to concerned States/UTs. Accordingly, due and admissible pending liability up to FY 2023-24 has been released.

During the current financial year 2024-25 (as on 16.12.2024) an amount of Rs. 78,143.06 crore has been released towards wage, material, & administrative to the State/Union Territory (UT) under Mahatma Gandhi NREGS.

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 3020 for 20.12.2024.

State/Union Territory (UT)-wise details of funds released towards wage, material & administrative contingency under Mahatma Gandhi NREGS from financial years 2021-22 to 2023-24 (Rs. In lakh)				
S. No.	States/UTs	2021-22	2022-23	2023-24
1	Andhra Pradesh	718267.16	798909.30	733263.27
2	Arunachal Pradesh	45374.43	57757.99	42609.96
3	Assam	222026.01	205234.84	222138.42
4	Bihar	540736.96	639528.76	620003.36
5	Chhattisgarh	389433.98	338355.40	288855.54
6	Goa	3.81	511.53	87.66
7	Gujarat	161524.32	169207.36	180161.53
8	Haryana	72267.99	37398.62	47671.30
9	Himachal Pradesh	97575.08	115747.62	99712.77
10	Jammu and Kashmir	95013.74	105061.12	92043.98
11	Jharkhand	306382.91	270863.73	291675.98
12	Karnataka	602807.73	622528.20	541574.08
13	Kerala	355193.00	381842.70	351347.71
33	Ladakh	5904.39	6893.31	6264.09
14	Madhya Pradesh	847908.76	570213.49	587114.16
15	Maharashtra	205645.71	254973.07	303444.00
16	Manipur	56310.74	108663.26	0.00
17	Meghalaya	112166.07	111691.95	91232.76
18	Mizoram	54891.55	53871.87	50605.52
19	Nagaland	56945.51	89744.90	63795.90
20	Odisha	568015.17	463836.25	489188.67
21	Punjab	125759.36	118213.27	116654.76
22	Rajasthan	986774.85	966299.14	867162.28
23	Sikkim	11241.97	9255.39	11195.38
24	Tamil Nadu	963813.22	970662.48	1260336.00
25	Telangana	410519.85	298868.14	350859.24
26	Tripura	98888.29	92203.45	104358.71
27	Uttar Pradesh	850956.51	1062900.83	980854.56
28	Uttarakhand	64203.24	79284.44	55165.81
29	West Bengal	750780.15	0.00	0.00
30	Andaman and Nicobar	763.16	960.42	0.00
31	Lakshadweep	30.05	0.00	0.00
32	Puducherry	1307.28	2494.55	5877.23
34	Dadra and Nagar Haveli	0.00	161.87	221.13
Total		97,79,432.94	90,04,139.24	88,55,475.75
